



Government of Jammu and Kashmir

**Finance Department**

Civil Secretariat, Jammu.

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**Notification**

Jammu, the 8<sup>th</sup> February, 2018

**SRO 80** :- In exercise of the powers conferred by clause (a) of section 9 of the Stamps Act, Smvt. 1977 (XL of 1977), the Government hereby directs that there shall be remission of stamp duty chargeable under the said Act to the State Government Employees including the employees of PSUs/Autonomous bodies etc covered under the Group Personal Accidental Insurance Policy from the date of signing of agreement between the Government and Insurance company.

By order of the Government of Jammu and Kashmir.

Sd/-

**(Navin K. Choudhary), IAS**

Principal Secretary to Government

Finance Department

No. ET/Exemp/127/2014

Dated: 8-02-2018

Copy to the:-

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c).
2. Commissioner, Commercial Taxes Department, J&K.
3. OSD to Hon'ble Finance Minister.
4. Special Assistant to Hon'ble Minister of State for Finance.
5. Senior Divisional Manger, Oriental Insurance Company Limited, Jammu.
6. Nodal Officer, Insurance Section, Finance Department.
7. Private Secretary to Chief Secretary.
8. Private Secretary to Principal Secretary, Finance.
9. Stock file/Incharge website, Finance

**(Dr. Aadil Fareed)**

Under Secretary to Government